

ITEM NO.24

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 26319/2025

[Arising out of impugned final judgment and order dated 01-10-2012 in CRA No. 1130/1982 passed by the High Court of Judicature at Allahabad]

PHOOL SINGH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(FOR ADMISSION and I.R., IA No. 148315/2025 - CONDONATION OF DELAY IN FILING AND IA No. 148314/2025 - EXEMPTION FROM FILING O.T.)

Date : 03-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) :Ms. Sangeeta Kumar, AOR (SCLSC)
Mrs. Vithika Garg, Adv.
Ms. Vidushi Garg, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Application seeking exemption from filing
official translation is allowed.

Issue notice.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(POONAM VAID)
ASSISTANT REGISTRAR